

MESSAGE FROM LOK SABHA**The Banning of Unregulated Deposit Schemes Bill, 2019**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"in accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Banning of Unregulated Deposit Schemes Bill, 2019, as passed by Lok Sabha at its sitting held on the 24th July, 2019."

Sir, I lay a copy of the Bill on the Table.

MATTERS RAISED WITH PERMISSION**Concern over inadequate rainfall in the country**

SHRI C. M. RAMESH (Andhra Pradesh): Sir, I wish to draw the attention of the House to a very important matter. Even though monsoon has covered almost all the States of the country, deficient rains in Southern parts of the country continue to push several States into drought-like conditions. There is also acute shortage of drinking water. According to the Indian Meteorological Department, rain deficit in Southern Peninsula has risen to around 28 per cent, which is the highest among all four sub-divisions in the country. As many as seven sub-divisions in the South including Rayalaseema, Andhra Pradesh, Tamil Nadu, Telangana, Marathwada and Vidarbha are facing rain deficit. The rains are extremely crucial for the rain-fed *kharif* crop planted during this time. Farmers are finding it difficult to irrigate land as they have to start the process of cultivation of *kharif* crop. If the sowing is delayed, the entire season could be wiped out and it will have an adverse impact on the economy of the country. As per the South Asia Drought Monitor, maintained by the Indian Institute of Technology, Gandhinagar, at present, more than 44 per cent area of the country is facing drought-like conditions, of which over 17 per cent is facing 'severe dry' conditions. Several of these areas are facing successive droughts and may not recover after a normal monsoon this year. Some experts have pointed out that the drought has turned acute not only because of the poor monsoon rainfall last year, but also due to the mindless extraction and mismanagement of the groundwater.

Sir, the NITI Aayog, in 2018, in one of its reports, pointed out that groundwater, the source of the country's water needs, is depleting at an unsustainable rate in India. India is the world's largest groundwater extractor, accounting for 12 per cent of the global extraction. The Central Water Commission has stated that water storage in most reservoirs in West and South has dipped to less than average, at least, in the last ten years indicating a worsening water crisis. Every year, we have noticed that the North-Eastern States, Bihar and sometimes in Kerala, during monsoon season, due to excessive rains, floods take place in those States.

MR. CHAIRMAN: What is your suggestion or demand? The time is running out.

SHRI C. M. RAMESH: Sir, my suggestion is this. There is sufficient water. From Godavari, every year 3,000 TMC of water is going to sea. In Andhra Pradesh, Polavaram is going to come up in another one or two years. From there, you can make a river linking Tamil Nadu and Karnataka. There is 3,000 TMC. If you take 5,000 TMC to Tamil Nadu, Karnataka and Andhra Pradesh, South India's water problem will be over. I urge the Government of India to kindly look into the river linking of Godavari, Cauvery and Krishna.

SHRI A. VIJAYAKUMAR (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRI MUHAMMATHJOHN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI A. K. SELVARAJ (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI R. VAITHILINGAM (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SOME HON. MEMBERS: Sir, we too associate ourselves with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you, please send the names. To associate, you can raise your hand. You need not stand. There is one missing thing in the print and the other one; so, Papers to be Laid, Shri Dhotre Sanjay Shamrao.

PAPERS LAID ON THE TABLE – Contd.

- I Notifications of the Ministry of Human Resource Development**
- II Reports and Accounts of various IIMs for various years and related papers**
- III Accounts of various IITs for various years and related papers**
- IV Report and Accounts (2017-18) of SPA, Vijayawada and related papers**
- V Reports and Accounts of various Universities, Institutes, Company, Councils, Societies, Authorities, Abhiyans, Samiti, Missions and Organisations for various years and related papers**
- VI MoUs (2019-20) between Government of India and various Limiteds.**

मानव संसाधन विकास मंत्रालय में राज्य मंत्री, संचार मंत्रालय में राज्य मंत्री, और इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री धोत्रे संजय शामराव): महोदय, मैं निम्नलिखित पत्र समा पटल पर रखता हूँ:-

- I (1) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under sub-section (2) of Section 43 of the Central Universities Act, 2009:—
 - (a) No. CURAJ/R/F89/2017/893-94, dated the 4th July, 2017, publishing certain Ordinances of the Central University of Rajasthan, as mentioned therein.
 - (b) No. 146, dated the 9th April, 2018, publishing the draft amendments Statute 40 of the Central University of Kashmir and addition of Statute